

128

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.188/2013

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

| Name of the Company | Uma Tivari & Anr.VersusTiwari Bechar & Co. Pvt. Ltd. & Ors | | |
|---------------------|--|------------------------|---------------------|
| Under Section | 397/398 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. MR. M. A. JABBAR, ADVOCATE
2. MR. N. KHANJOY, "
3. MR. A. DUTTA, "

Respondent
Nos. 1, 2 and 3

N.Khanjoy
18/01/2018
18.01.18

1. SIDDHARTHA BANERJEE, Adv.
2. URMILA CHAKRABORTY, Adv.

for the
petitioners.

18.1.18

ORDER

Ld. Counsel for the petitioner is present. Ld. Counsel for the respondent Nos.1,2 and 3 are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 07.03.2018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)